

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 7th March, 2012.**

ILLEGAL CONSTRUCTION ON SCHEDULED ROADS

***861. SMT. KAVITA JAIN, M.L.A. :** Will the Chief Minister be pleased to state the District wise number of illegal constructions in violation of the Punjab Scheduled Roads Act, 1963, on the National Highways and Scheduled roads in the State that have been regularized ?

**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

